

(b) if so, details thereof; and

(c) reaction of the Government with regard to the suggestions made by the Review Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (c). The Review Committee appointed to review the functioning of both the All India Institute of Medical Sciences, New Delhi and the Post-graduate Institute of Medical Education and Research, has submitted its report to the Government. The Government have set-up an Empowered Committee to examine the report of the Review Committee.

Cancun Summit

3140. SHRI CHITTA BASU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have since taken any initiative for the follow-up measures of the Cancun Summit's decisions; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). The Cancun Meeting was not a universal but a restricted forum in which only 22 countries participated. It was specified in advance that no negotiations or decisions would be undertaken on any global issues at the meeting. The question, therefore, of any follow-up measures on decisions as such does not arise.

However, the summing up by the Co-Chairman indicate consensus on a number of important matters such as, food security and agricultural development; commodities, trade and industrialisation; energy and monetary and financial issues, which need to be taken up in the appropriate fora as

well as on the desirability of Global Negotiations on International Economic Cooperation and Development. India will work energetically for appropriate follow-up action on the above understandings.

Neelkanth Group Temples, District Alwar, Rajasthan

3141. SHRI DAULAT RAM SARAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) since when the protection of the Neelkanth Group of Temples, village Garh, District Alwar in Rajasthan has been taken over by the Archaeological Survey of India;

(b) what is estimated expenditure incurred on the preservation of temples till date; and

(c) what are the existing facilities provided to protection staff (Watch and Ward staff) of these temples?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The Neelkanth group of temples was declared centrally protected in 1951.

(b) The expenditure incurred on the maintenance and preservation of the temples till October, 1981 is about Rs. 2,70,000.

(c) Facilities like liveries, shoes and torches to the watch and ward staff, as admissible under the existing rules, are provided.

Formation of Panels for Train Examiners

3142. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state whether the panels for Train Examiners formed after 1st April, 1966 and before 2nd July, 1970 in grade Rs. 205—280 (AS) in terms of

Railway Board's letter No. E(NG) PMI-86 dated 13th September, 1968 were to be null and void, since all the persons as on 31st March, 1966 were already upgraded to grade Rs. 205—280(AS) with effect from 1st April, 1966 and the seniority of all these persons was to be reckoned on the basis of grade Rs. 180—240(AS)?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): No.

Non-Issue of Seasonal Monthly Tickets

3143. SHRI DHARAM DAS SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether orders have been issued by Northern Railway for not issuing Seasonal Monthly Tickets in Allahabad Division or any other Division of Northern Railway to daily commuters to Delhi/New Delhi;

(b) if so, the reasons therefor;

(c) whether orders have been issued to stop issuing Seasonal Monthly Tickets to those commuters who do not get them renewed on the date immediately next to the date of expiry;

(d) the details of fresh orders issued recently by the Northern Railway applicable now to issue of SMT to daily commuters;

(e) whether certain facilities relating to SMT available earlier to daily commuters have been withdrawn; and

(f) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS

(SHRI MALLIKARJUN): (a) to (d). Issue of Monthly/Quarterly season tickets has been disallowed on certain trains. The existing season tickets are permitted to be renewed within one month from the date of expiry period provided the old ticket is surrendered.

(e) No.

(f) Does not arise.

Railway Lines in Bihar

3144. SHRI RANJIT SINGH:

SHRI SOMNATH CHATTERJEE:

Will the Minister of RAILWAYS be pleased to state:

(a) what was the total kilometrage of railway lines in Bihar at the time of Independence and now;

(b) whether it is a fact that even though the population of Bihar has almost doubled since Independence the expansion rate in respect of railways has remained negligible;

(c) if so, the reasons for the same; and

(d) whether any plans have been drawn up to lay more railway lines in the State, specially in its backward areas?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) State-wise figures of length of railway lines were started to be worked out only from 1955-56. The total route kilometrage of lines of Government Railways in Bihar as on 31st March, 1956 was 4704 and on 31st March, 1981 it is 5,362.

(b) and (c). Additions to the railway network are planned according